

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 155/2021

CHINTPURNI MEDICAL COLLEGE AND HOSPITAL & ANR. Appellant(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(IA No.130738/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 28-01-2021 This appeal was called on for pronouncement of
judgment today.

For Appellant(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. S. Udaya Kumar Sagar Adv.
Ms. Bina Madhavan Adv.
Ms. Akanksha Mehra Adv.
M/s Lawyer's Knit & Co.

For Respondent(s) Mr. Gurmeet Singh Makkar, AOR
Mr. T. Singhdev, Adv.
Mr. Prateek Bhatia, Adv
Mr. Dhawal Mohan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice L. Nageswara Rao pronounced
the Non-Reportable Judgment of the Bench comprising
His Lordship, Hon'ble Mr. Justice S. Abdul Nazeer and
Hon'ble Ms. Justice Indu Malhotra.

The appeal is dismissed in terms of the Signed
Non-Reportable Judgment. Pending application(s), if
any, shall disposed of.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master

(Signed Non-Reportable Judgment is placed on the file)